

34


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No.   | T.P. No. | Purpose                 | Section  | Name of the Parties M/s. / Mr.                              |
|------------------------|----------|-------------------------|----------|---|
| CP(CAA) No.30/BB/ 2017 | -        | For filing report of OL | 230/ 232 | Homeward Residential Corporation India Pvt. Ltd., & Another |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|


1) Prema Hatti ROC 

2. SATI.P. THN  
SAT Legal Admenda to petition. 

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Sri Pramod Kumar, Assistant from O.L office is also present. List it on 04/01/2018.

  
**Member (T)**

  
**Member (J)**